

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 132
(IB)-1456/ND/2018**

Under Section: 9 of IBC.

In the matter of:

Jatalia Global Ventures Ltd

....**Applicant**

Vs.

Gokul Exim Pvt. Ltd.

....**Respondent**

Order delivered on 04.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

ORDER

Matter is listed for final hearing. As per the request made by the proxy-counsel the matter is adjourned to 27.11.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali